

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :08-05-2024

Date : 08.05.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	42854/2024	08.05.2024	BLAPL - 495/2024	N SAHOO	C.O.		Order Dtd. 2024-05-06		(Seat No -)
2	42855/2024	08.05.2024	WP (C) - 27800/2023	SUBRATA KUMAR MOHANTY	C.O.		Order Dtd. 2024-05-03	WRIT BRANCH-2	(Seat No - 45)
3	42860/2024	08.05.2024	CONTC - 2775/2024	M R ROUSTRAY	C.O.		Order Dtd. 2024-05-07	CONTE MPT	(Seat No - 4)
4	42861/2024	08.05.2024	CONTC - 3409/2024	N K ROUT	C.O.		Order Dtd. 2024-05-07		(Seat No - 4)
5	42862/2024	08.05.2024	WP (C) - 11266/2024	S SAMAL	C.O.		Order Dtd. 2024-05-07	WRIT BRANCH-3	(Seat No - 33)
6	42863/2024	08.05.2024	CONTC - 3443/2024	SOBHANA SAHOO	C.O.		Order Dtd. 2024-05-07		(Seat No)

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7	42864 /2024	08.05. 2024	WP (C) - 11291 /2024	S SAMAL	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-3	(S ea t No - 33)
8	42865 /2024	08.05. 2024	CONTC - 3453/ 2024	PURUSO TTAM CHULI	C.O .		Order Dtd. 2024-05-07	CONTE MPT	(S ea t No - 6)
9	42866 /2024	08.05. 2024	WP (C) - 11301 /2024	S SAMAL	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 0	42867 /2024	08.05. 2024	CONTC - 3408/ 2024	P C DAS	C.O .		Order Dtd. 2024-05-07	CONTE MPT	(S ea t No - 1)
1 1	42868 /2024	08.05. 2024	WP (C) - 11380 /2024	R SAMAL	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 2	42869 /2024	08.05. 2024	CONTC - 3561/ 2024	BADRIN ARAYAN PANDA	C.O .		Order Dtd. 2024-05-07		(S ea t No - 46)
1 3	42870 /2024	08.05. 2024	CONTC - 3657/ 2024	D BISWAL	C.O .		Order Dtd. 2024-05-07		(S ea t No - 46)
1 4	42871 /2024	08.05. 2024	WP (C) - 11367	R SAMAL	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t

			/2024						No - 46)
1 5	42872 /2024	08.05. 2024	WP (C) - 11392 /2024	K BEHERA	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 6	42873 /2024	08.05. 2024	CONTC - 3811/ 2024	D.B.RA TH	C.O .		Order Dtd. 2024-05-07		(S ea t No - 46)
1 7	42874 /2024	08.05. 2024	WP (C) - 11343 /2024	S DASH	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 8	42875 /2024	08.05. 2024	CONTC - 3656/ 2024	TAPAN SWAIN	C.O .		Order Dtd. 2024-05-07		(S ea t No - 46)
1 9	42876 /2024	08.05. 2024	WP (C) - 11345 /2024	S DASH	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
2 0	42877 /2024	08.05. 2024	WP (C) - 11388 /2024	GC JENA	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
2 1	42878 /2024	08.05. 2024	WPC (O AC) - 3114/ 2018	UMAKAN TA CHHOTR AY	C.O .		Order Dtd. 2024-05-06	OA Branc h	(S ea t No - 1)
2	42879	08.05.	WP (C)	S	C.O		Order Dtd. 2024-05-07	WRIT	(S

2	/2024	2024	- 11351 /2024	BARIK	.			BRANC H-4	ea t No - 46)
2 3	42880 /2024	08.05. 2024	WP (C) - 2253/ 2023	JYOTI PRAKAS H KAR	C.O .		Order Dtd. 2024-05-06	WRIT BRANC H-2	(S ea t No - 34)
2 4	42881 /2024	08.05. 2024	WP (C) - 11054 /2024	D BISWAL	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 3)
2 5	42882 /2024	08.05. 2024	WP (C) - 3216/ 2024	GC JENA	C.O .		Order Dtd. 2024-05-06	WRIT BRANC H-1	(S ea t No - 4)
2 6	42883 /2024	08.05. 2024	WP (C) - 11070 /2024	D BISWAL	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 3)
2 7	42884 /2024	08.05. 2024	WP (C) - 11328 /2024	AK RAY	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
2 8	42885 /2024	08.05. 2024	WP (C) - 11059 /2024	D BISWAL	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 3)
2 9	42886 /2024	08.05. 2024	WP (C) - 11326 /2024	AK RAY	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
3 0	42887 /2024	08.05. 2024	WP (C) -	SHARMI STHA	C.O .		Order Dtd. 2024-05-07	WRIT BRANC	(S ea

			11295 /2024	SAMAL				H-3	t No - 33)
3 1	42888 /2024	08.05. 2024	WP (C) - 11386 /2024	GC JENA	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
3 2	42889 /2024	08.05. 2024	WP (C) - 11402 /2024	ANUPAM DASH	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-5	(S ea t No - 23)
3 3	42890 /2024	08.05. 2024	WP (C) - 11058 /2024	H K DASH	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 3)
3 4	42891 /2024	08.05. 2024	WP (C) - 9557/ 2024	MR ROUTRA Y	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-8	(S ea t No - 29)
3 5	42892 /2024	08.05. 2024	WP (C) - 11091 /2024	ABINAS H SUNDAR AY	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 3)
3 6	42893 /2024	08.05. 2024	WP (C) - 11066 /2024	D BISWAL	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 3)
3 7	42894 /2024	08.05. 2024	WP (C) - 11184 /2024	MR SAHOO	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-2	(S ea t No - 7)
3 8	42895 /2024	08.05. 2024	WP (C) - 11212	AUROBI NDA SAHOO	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-3	(S ea t

			/2024						No - 33)
39	42896 /2024	08.05.2024	WP (C) - 11260 /2024	MANGUL NAIK	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-3	(S eat No - 33)
40	42898 /2024	08.05.2024	WP (C) - 7876 /2024	SATYAJ IT BISWAL	C.O .		Order Dtd. 2024-05-06	WRIT BRANC H-4	(S eat No - 46)
41	42899 /2024	08.05.2024	WP (C) - 11165 /2024	JINU RANI	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-2	(S eat No - 7)
42	42901 /2024	08.05.2024	WP (C) - 11100 /2024	RABI SAMAL	C.O .		Order Dtd. 2024-05-06	WRIT BRANC H-1	(S eat No - 3)
43	42902 /2024	08.05.2024	CONTA C- 11/20 23	P K ROUTRAY	C.O .		Order Dtd. 2024-05-06	CONTE MPT	(S eat No - 2)
44	42903 /2024	08.05.2024	CONTA C- 10/20 23	P K ROUTRAY	C.O .		Order Dtd. 2024-05-06		(S eat No - 2)
45	42905 /2024	08.05.2024	WP (C) - 3280 /2024	DEEPAK KUMAR PANDA	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-1	(S eat No - 4)
46	42906 /2024	08.05.2024	WP (C) - 11207 /2024	AUROBI NDA SAHOO	C.O .		Order Dtd. 2024-05-07	WRIT BRANC H-3	(S eat No -

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47	42907/2024	08.05.2024	WP (C) - 11067/2024	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No - 3)
48	42908/2024	08.05.2024	WP (C) - 11193/2024	PRADIP TA KUMAR PATTAN AYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
49	42909/2024	08.05.2024	WP (C) - 11104/2024	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
50	42910/2024	08.05.2024	CONTC - 1915/2024	K C SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-03		(Seat No - 7)
51	42911/2024	08.05.2024	BLAPL - 3070/2024	S CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-05-06		(Seat No - 7)
52	42912/2024	08.05.2024	ARBP-18/2024	G SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-21		(Seat No - 7)
53	42913/2024	08.05.2024	BLAPL - 2727/2024	RK BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06		(Seat No - 7)
54	42914/2024	08.05.2024	BLAPL - 3054/2024	SANJIB KUMAR BHANJA DEO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06		(Seat No - 7)
55	42915/2024	08.05.2024	CRLRE V-85/20	M K MOHANTY	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-05-03		(Seat

			05			COURT			No - 7)
56	42916 /2024	08.05.2024	WP (C) - 12179 /2023	P C DAS	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
57	42917 /2024	08.05.2024	WP (C) - 8916/2024	PITABAS NAYAK	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)
58	42918 /2024	08.05.2024	WA- 2816/2023	R K BARIK	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-03	WRIT APPEAL	(Seat No - 6)
59	42919 /2024	08.05.2024	WA- 605/2019	DILIP SAMAL	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-15	WRIT APPEAL	(Seat No - 1)
60	42920 /2024	08.05.2024	CRLMP - 660/2024	D GOCHHA YAT	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06	WRIT BRANCH-7	(Seat No - 44)
61	42921 /2024	08.05.2024	BLAPL - 13020 /2023	J PRADHAN	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06	BAIL-2	(Seat No - 11)
62	42922 /2024	08.05.2024	ABLAP L- 3507/2022	LOKANATH SAHOO	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06	BAIL-2	(Seat No - 7)
63	42923 /2024	08.05.2024	CRLRE V- 3/2024	G.N.BARIK	C.O .	COURT NO. 6	Order Dtd. 2024-05-07		(Seat No

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64	42930/2024	08.05.2024	OJC-3475/2002	G SUNDAR A	C.O.	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No - 40)
65	42932/2024	08.05.2024	OJC-3475/2002	D P RAY	C.O.	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No - 40)
66	42934/2024	08.05.2024	BLAPL - 8985/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-05-07	BAIL-1	(Seat No - 2)
67	42937/2024	08.05.2024	CRLRE V-181/2024	S R PATTANAIK	C.O.	COURT NO. 8	Order Dtd. 2024-06-19	CRIMINAL REVISION	(Seat No - 4)
68	42938/2024	08.05.2024	WP (C) - 10167/2014	H K PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-04-29	WRIT BRANCH-1	(Seat No - 4)
69	42940/2024	08.05.2024	BLAPL - 1203/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No - 4)
70	42942/2024	08.05.2024	TRP (C) - 102/2024	S R PANI	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	M.J.C.	(Seat No - 6)
71	42943/2024	08.05.2024	ABLAP L-15112/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	BAIL-1	(Seat No - 1)
7	42945	08.05.	ABLAP	M	C.O.	COURT	Order Dtd. 2024-05-06	BAIL-	(S

2	/2024	2024	L-13305/2023	NAYAK .		NO. 11		2	ea t No - 10)
7 3	42946 /2024	08.05. 2024	ABLAP L-13307/2023	M NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-05-06	BAIL- 2	(S ea t No - 10)
7 4	42949 /2024	08.05. 2024	BLAPL -63/2024	BB ROUT	C.O .	COURT NO. 11	Order Dtd. 2024-05-06		(S ea t No - 10)
7 5	42950 /2024	08.05. 2024	BLAPL -12662/2023	SUSANT A KUMAR LENKA	C.O .	COURT NO. 11	Order Dtd. 2024-05-06	BAIL- 1	(S ea t No - 6)
7 6	42951 /2024	08.05. 2024	BLAPL -361/2024	BB ROUT	C.O .	COURT NO. 11	Order Dtd. 2024-05-06		(S ea t No - 6)
7 7	42952 /2024	08.05. 2024	BLAPL -5162/2023	SARADA NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-05-06	BAIL- 1	(S ea t No - 4)
7 8	42954 /2024	08.05. 2024	BLAPL -2939/2024	S SAMAL	C.O .	COURT NO. 11	Order Dtd. 2024-05-07		(S ea t No - 4)
7 9	42955 /2024	08.05. 2024	BLAPL -5563/2023	B N SAHU	C.O .	COURT NO. 11	Order Dtd. 2024-05-06	BAIL- 1	(S ea t No - 2)
8 0	42957 /2024	08.05. 2024	BLAPL -2770/	N SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-07		(S ea t

			2024						No - 2)
81	42962 /2024	08.05. 2024	BLAPL - 4245/ 2024	DILLIP SAMAL	C.O .	COURT NO. 11	Order Dtd. 2024-05-06	BAIL-2	(S eat No - 10)
82	42964 /2024	08.05. 2024	BLAPL - 1378/ 2024	J PRADHAN	C.O .	COURT NO. 11	Order Dtd. 2024-05-06		(S eat No - 10)
83	42967 /2024	08.05. 2024	BLAPL - 2496/ 2024	M NANDY	C.O .	COURT NO. 11	Order Dtd. 2024-05-06	BAIL-2	(S eat No - 9)
84	42968 /2024	08.05. 2024	BLAPL - 2258/ 2024	M NANDY	C.O .	COURT NO. 11	Order Dtd. 2024-05-06		(S eat No - 9)
85	42971 /2024	08.05. 2024	BLAPL - 2499/ 2024	M NANDY	C.O .	COURT NO. 11	Order Dtd. 2024-05-06		(S eat No - 9)
86	42978 /2024	08.05. 2024	ABLAP L- 2782/ 2024	AK MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-04-30	BAIL-1	(S eat No - 1)
87	42989 /2024	08.05. 2024	CONTC - 9583/ 2023	N K ROUT	C.O .	COURT NO. 2	Order Dtd. 2024-05-06	CONTE MPT	(S eat No - 1)
88	42990 /2024	08.05. 2024	CONTC - 4119/ 2023	S K SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	CONTE MPT	(S eat No - 4)

89	42991/2024	08.05.2024	CONTC - 7465/2023	LOKANATH DASH	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	CONTE MPT	(Seat No - 7)
90	42992/2024	08.05.2024	CONTC - 7465/2023	P K SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	CONTE MPT	(Seat No - 7)
91	42993/2024	08.05.2024	WP (C) - 10671/2024	J N MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-05-07	WRIT BRANC H-5	(Seat No - 21)
92	42994/2024	08.05.2024	WP (C) - 9607/2024	GIRIDHARI SINGH	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANC H-1	(Seat No - 1)
93	42995/2024	08.05.2024	WP (C) - 28896/2019	DILIP SAMAL	C.O .	COURT NO. 6	Order Dtd. 2024-03-05	WRIT BRANC H-4	(Seat No - 17)
94	42997/2024	08.05.2024	WP (C) - 39133/2023	S C DAS	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANC H-8	(Seat No - 29)
95	42999/2024	08.05.2024	WP (C) - 2903/2024	DEBENDRA SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANC H-5	(Seat No - 21)
96	43000/2024	08.05.2024	WP (C) - 42100/2023	P K DASH	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANC H-8	(Seat No - 42)

97	43002/2024	08.05.2024	WP (C) - 31581/2022	S C DAS	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No - 8)
98	43004/2024	08.05.2024	WP (C) - 29399/2023	P K DASH	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANCH-4	(Seat No - 19)
99	43005/2024	08.05.2024	WP (C) - 29399/2023	S K SAMAL	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANCH-4	(Seat No - 19)
100	43006/2024	08.05.2024	WP (C) - 34561/2023	JUDHIS TIR SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No - 22)
101	43007/2024	08.05.2024	WP (C) - 4706/2020	P C MISHRA	C.O .	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH-4	(Seat No - 46)
102	43008/2024	08.05.2024	WP (C) - 4706/2020	P C MISHRA	C.O .	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH-4	(Seat No - 46)
103	43009/2024	08.05.2024	CRLREV- 314/2021	DEBENDRA SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-04-19	CRIMINAL REVISION	(Seat No - 2)
104	43011/2024	08.05.2024	ABLAPL- 14389/2023	N K ROUT	C.O .	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No - 3)

105	43012/2024	08.05.2024	CRLMC - 3919/2022	P C DAS	C.O .	COURT NO. 10	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No - 2)
106	43013/2024	08.05.2024	CRLA-85/2024	HEMANT A KU DAS	C.O .	COURT NO. 5	Order Dtd. 2024-10-21	CRIMINAL APPEAL	(Seat No - 10)
107	43014/2024	08.05.2024	CRLA-1376/2023	SARADA NAYAK	C.O .	COURT NO. 7	Order Dtd. 2024-07-29	CRIMINAL APPEAL	(Seat No - 9)
108	43015/2024	08.05.2024	WP (C) - 11281/2024	S BARDHAN	C.O .	COURT NO. 7	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
109	43016/2024	08.05.2024	CRLA-440/2024	CHITTA RANJAN SAHU	C.O .	COURT NO. 7	Order Dtd. 2024-05-07	CRIMINAL APPEAL	(Seat No - 10)
110	43017/2024	08.05.2024	CRLA-1418/2023	M BARAL	C.O .	COURT NO. 7	Order Dtd. 2024-05-06	CRIMINAL APPEAL	(Seat No - 9)
111	43018/2024	08.05.2024	CRLA-81/2024	J N MOHANTY	C.O .	COURT NO. 7	Order Dtd. 2024-09-23	CRIMINAL APPEAL	(Seat No - 10)
112	43019/2024	08.05.2024	CRLA-124/2024	M/S RABI NARAYAN BEHERA , K.C.NA	C.O .	COURT NO. 7	Order Dtd. 2024-05-07	CRIMINAL APPEAL	(Seat No - 10)

				YAK, L.K.PA DHI, S.DORA , C.NAIK					
1 1 3	43020 /2024	08.05. 2024	CRLA- 277/2 024	P K MOHANT Y	C.O	COURT NO. 7	Order Dtd. 2024-05-07	CRIMI NAL APPEA L	(S ea t No - 10)
1 1 4	43021 /2024	08.05. 2024	CRLA- 770/2 021	M K PANI	C.O	COURT NO. 5	Order Dtd. 2024-05-07	CRIMI NAL APPEA L	(S ea t No - 5)
1 1 5	43022 /2024	08.05. 2024	WP (C) - 604/2 024	A K ACHARY A	C.O	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
1 1 6	43023 /2024	08.05. 2024	WP (C) - 604/2 024	S K SWAIN	C.O	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
1 1 7	43024 /2024	08.05. 2024	WP (C) - 1988/ 2024	NIRANJ AN SAHOO	C.O	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
1 1 8	43025 /2024	08.05. 2024	WP (C) - 1988/ 2024	PRASAN JIT BEHERA	C.O	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
1 1 9	43026 /2024	08.05. 2024	ABLAP L- 5286/ 2019	JYOTI PRAKAS H KAR	C.O	COURT NO. 7	Order Dtd. 2024-05-07	BAIL- 2	(S ea t No - 9)

1 2 0	43027 /2024	08.05. 2024	ABLAP L- 3976/ 2019	ISWAR CH SAHU	C.O .	COURT NO. 7	Order Dtd. 2024-05-07	CRIMI NAL MISC	(S ea t No - 14)
1 2 1	43030 /2024	08.05. 2024	BLAPL - 4217/ 2024	MITHUN DAS	C.O .	COURT NO. 7	Order Dtd. 2024-05-06	BAIL- 1	(S ea t No - 5)
1 2 2	43031 /2024	08.05. 2024	WP (C) - 25720 /2013	TAPAN SWAIN	C.O .	COURT NO. 7	Order Dtd. 2024-05-01	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
1 2 3	43032 /2024	08.05. 2024	RPFAM - 18/20 21	R K SAHU	C.O .	COURT NO. 7	Order Dtd. 2024-05-07	FIRST APPEA L	(S ea t No - 1)
1 2 4	43033 /2024	08.05. 2024	CMP- 463/2 024	BIKRAM BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANC H-2	(S ea t No - 6)
1 2 5	43034 /2024	08.05. 2024	RPFAM - 431/2 023	S K BHANJA DEO	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	FIRST APPEA L	(S ea t No - 5)
1 2 6	43035 /2024	08.05. 2024	CMP- 260/2 024	K K NATH	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANC H-8	(S ea t No - 39)
1 2 7	43036 /2024	08.05. 2024	CMP- 326/2 024	A K MOHANT Y	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 30)
1	43037	08.05.	CMP-	B K	C.O	COURT	Order Dtd. 2024-05-07	WRIT	(S

28	/2024	2024	409/2024	MOHARANA	.	NO. 20		BRANCH-2	Seat No - 6)
129	43038/2024	08.05.2024	CMP-309/2024	A K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANCH-1	(Seat No - 30)
130	43039/2024	08.05.2024	WP (C) - 10709/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-6	(Seat No - 26)
131	43040/2024	08.05.2024	WP (C) - 10709/2024	SANGRAM DAS	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-6	(Seat No - 26)
132	43041/2024	08.05.2024	WP (C) - 9068/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No - 45)
133	43042/2024	08.05.2024	WP (C) - 11390/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)
134	43043/2024	08.05.2024	WP (C) - 10597/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-3	(Seat No - 12)
135	43044/2024	08.05.2024	WP (C) - 11356/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)

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1 3 6	43045 /2024	08.05. 2024	WP (C) - 11313 /2024	SITANS U MOHAN SINGH	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 3 7	43046 /2024	08.05. 2024	ABLAP L- 4237/ 2024	M MOHANT Y	C.O .	COURT NO. 20	Order Dtd. 2024-05-06		(S ea t No - 46)
1 3 8	43047 /2024	08.05. 2024	WP (C) - 11307 /2024	SITANS U MOHAN SINGH	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 3 9	43048 /2024	08.05. 2024	WP (C) - 11309 /2024	SITANS U MOHAN SINGH	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 4 0	43049 /2024	08.05. 2024	BLAPL - 2952/ 2024	G SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-05-06		(S ea t No - 46)
1 4 1	43050 /2024	08.05. 2024	WP (C) - 11171 /2024	BRAJA MOHAN SARANG I	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANC H-2	(S ea t No - 7)
1 4 2	43051 /2024	08.05. 2024	WP (C) - 11369 /2024	BRAJA MOHAN SARANG I	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 4 3	43052 /2024	08.05. 2024	ABLAP L- 4142/ 2024	P BEURA	C.O .	COURT NO. 20	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No

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1 4 4	43053 /2024	08.05. 2024	WP (C) - 11303 /2024	SITANS U MOHAN SINGH	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 46)
1 4 5	43054 /2024	08.05. 2024	ABLAP L- 4230/ 2024	G SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-05-06		(S ea t No - 46)
1 4 6	43055 /2024	08.05. 2024	BLAPL - 4233/ 2024	RR NAYAK	C.O .	COURT NO. 20	Order Dtd. 2024-05-06		(S ea t No - 46)
1 4 7	43056 /2024	08.05. 2024	BLAPL - 13850 /2023	J.PRAD HAN	C.O .	COURT NO. 20	Order Dtd. 2024-05-06	BAIL- 1	(S ea t No - 6)
1 4 8	43057 /2024	08.05. 2024	BLAPL - 4234/ 2024	G SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-05-06		(S ea t No - 6)
1 4 9	43058 /2024	08.05. 2024	BLAPL - 4259/ 2024	BB ROUT	C.O .	COURT NO. 20	Order Dtd. 2024-05-06		(S ea t No - 6)
1 5 0	43059 /2024	08.05. 2024	ABLAP L- 4274/ 2024	PK MOHANT Y	C.O .	COURT NO. 20	Order Dtd. 2024-05-06		(S ea t No - 6)
1 5 1	43060 /2024	08.05. 2024	CRLMC - 1536/ 2024	BALARA M SINGH	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	CRIMI NAL MISC	(S ea t No - 2)

152	43061/2024	08.05.2024	CRLMC - 1482/2024	SUVENDU BARIK	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 3)
153	43062/2024	08.05.2024	CMAPL - 110/2024	P.K.RO UTRAY	C.O .	COURT NO. 20	Order Dtd. 2024-05-02	M.J.C .	(Seat No - 3)
154	43063/2024	08.05.2024	CRLMC - 1366/2024	A K KAR	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 1)
155	43064/2024	08.05.2024	CRLMC - 1071/2024	SURYA KANTA PRADHAN	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 6)
156	43065/2024	08.05.2024	CRLMC - 1549/2024	ANANTA DAS	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 2)
157	43066/2024	08.05.2024	CRLMC - 1542/2024	G.SAHO O	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 2)
158	43067/2024	08.05.2024	CRLMC - 1549/2024	A DAS	C.O .	COURT NO. 20	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 2)
159	43068/2024	08.05.2024	ABLAP L- 4269/2024	JP KAR	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(Seat No - 2)
160	43069/2024	08.05.2024	CRLMC - 877/2024	S.DAS	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No -)

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161	43070/2024	08.05.2024	ABLAP L-4264/2024	MR PADHI	C.O.	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No - 2)
162	43071/2024	08.05.2024	CRLMC - 1531/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 2)
163	43072/2024	08.05.2024	ABLAP L-4242/2024	GR PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No - 2)
164	43073/2024	08.05.2024	CRLMC - 5031/2023	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 2)
165	43074/2024	08.05.2024	CRLMC - 1386/2024	ANIL SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No - 1)
166	43075/2024	08.05.2024	ABLAP L-4241/2024	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No - 1)
167	43076/2024	08.05.2024	CRLMC - 1496/2023	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 5)
168	43077/2024	08.05.2024	ABLAP L-4236/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No - 5)
169	43078/2024	08.05.2024	CRLMC - 925/2024	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-07		(Seat No

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170	43079/2024	08.05.2024	CRLMC - 1357/2024	M K PANI	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 1)
171	43080/2024	08.05.2024	ABLAP L- 4235/2024	A SAHOO	C.O .	COURT NO. 15	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 3)
172	43081/2024	08.05.2024	CRLMC - 1604/2024	N.K.LE NKA	C.O .	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No - 3)
173	43082/2024	08.05.2024	CRLMC - 1296/2024	ARUN KU.JATI	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 5)
174	43083/2024	08.05.2024	ABLAP L- 4233/2024	T SETHI	C.O .	COURT NO. 15	Order Dtd. 2024-05-06	BAIL-2	(Seat No - 10)
175	43084/2024	08.05.2024	CRLMC - 4321/2023	B DAS	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 2)
176	43085/2024	08.05.2024	CRLMC - 924/2024	S.SAMAL	C.O .	COURT NO. 15	Order Dtd. 2024-05-07		(Seat No - 2)
177	43086/2024	08.05.2024	ABLAP L- 4217/2024	ASHOK KUMAR SAHOO	C.O .	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No - 2)
177	43087/2024	08.05.2024	CRLMC -	JYOTISH	C.O .	COURT NO.	Order Dtd. 2024-04-23	CRIMINAL	(Seat

8			5000/ 2023	RANJAN DAS		15		MISC	t No - 1)
1 7 9	43088 /2024	08.05. 2024	CRLMC - 4051/ 2022	P.K.MI SHRA	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMI NAL MISC	(S ea t No - 6)
1 8 0	43089 /2024	08.05. 2024	CRLMC - 273/2 024	SUBAS SAMAL	C.O .	COURT NO. 15	Order Dtd. 2024-02-08	CRIMI NAL MISC	(S ea t No - 4)
1 8 1	43091 /2024	08.05. 2024	CRLMC - 1566/ 2024	B.B.RO UT	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMI NAL MISC	(S ea t No - 2)
1 8 2	43092 /2024	08.05. 2024	CRLMC - 1383/ 2024	D.P.DA S	C.O .	COURT NO. 15	Order Dtd. 2024-05-06	CRIMI NAL MISC	(S ea t No - 1)
1 8 3	43093 /2024	08.05. 2024	CRLMC - 1568/ 2024	BIBHUT I BHUSAN ROUT	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMI NAL MISC	(S ea t No - 2)
1 8 4	43094 /2024	08.05. 2024	CRLMC - 1466/ 2024	GYANA RANJAN PATRA	C.O .	COURT NO. 15	Order Dtd. 2024-05-06	CRIMI NAL MISC	(S ea t No - 3)
1 8 5	43095 /2024	08.05. 2024	CRLMC - 1554/ 2024	J.R.DA S	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMI NAL MISC	(S ea t No - 2)
1 8 6	43096 /2024	08.05. 2024	CRLMC - 1376/ 2024	P K MOHANT Y	C.O .	COURT NO. 15	Order Dtd. 2024-07-23	CRIMI NAL MISC	(S ea t No - 1)
1	43097	08.05.	CRLMC	AMLAN	C.O	COURT	Order Dtd. 2024-05-06	CRIMI	(S

87	/2024	2024	- 1583/ 2024	SHAKTI PAUL	.	NO. 15		NAL MISC	ea t No - 2)
188	43098 /2024	08.05. 2024	CRLMC - 1610/ 2024	J PRADHA N	C.O .	COURT NO. 15	Order Dtd. 2024-05-07		(S ea t No - 2)
189	43099 /2024	08.05. 2024	CRLMC - 1529/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 15	Order Dtd. 2024-05-06	CRIMI NAL MISC	(S ea t No - 2)
190	43100 /2024	08.05. 2024	ABLAP L- 4165/ 2024	RK MALLIC K	C.O .	COURT NO. 15	Order Dtd. 2024-05-03	BAIL- 2	(S ea t No - 8)
191	43101 /2024	08.05. 2024	CRLMC - 1154/ 2020	BALARA M SINGH	C.O .	COURT NO. 15	Order Dtd. 2024-05-07	CRIMI NAL MISC	(S ea t No - 3)
192	43102 /2024	08.05. 2024	ABLAP L- 4159/ 2024	RK MALLIC K	C.O .	COURT NO. 15	Order Dtd. 2024-05-03		(S ea t No - 3)
193	43103 /2024	08.05. 2024	WP (C) - 11150 /2024	G JAYASI NGH	C.O .	COURT NO. 15	Order Dtd. 2024-05-06	WRIT BRANC H-2	(S ea t No - 7)
194	43104 /2024	08.05. 2024	ABLAP L- 4143/ 2024	M NAYAK	C.O .	COURT NO. 15	Order Dtd. 2024-05-03	BAIL- 1	(S ea t No - 6)
195	43105 /2024	08.05. 2024	ABLAP L- 3573/ 2024	JP KAR	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 6)

196	43106/2024	08.05.2024	ABLAP L-3550/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-06		(Seat No - 6)
197	43107/2024	08.05.2024	ABLAP L-2782/2024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 1)
198	43108/2024	08.05.2024	WP (C) - 11051/2024	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No - 3)
199	43109/2024	08.05.2024	ABLAP L-2634/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-06		(Seat No - 3)
200	43110/2024	08.05.2024	WP (C) - 11038/2024	SAPAN KUMAR PAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH-1	(Seat No - 3)
201	43111/2024	08.05.2024	WP (C) - 11033/2024	D.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No - 3)
202	43112/2024	08.05.2024	WP (C) - 9989/2024	M.R.ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 19)
203	43113/2024	08.05.2024	WP (C) - 11146/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
204	43114/2024	08.05.2024	WP (C) - 11143/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)

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205	43115/2024	08.05.2024	WP (C) - 10649/2024	N.C.SA HOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANC H-5	(Seat No - 21)
206	43116/2024	08.05.2024	WP (C) - 11043/2024	B.BARI K	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANC H-1	(Seat No - 3)
207	43117/2024	08.05.2024	WP (C) - 11021/2024	R.K.SA HOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANC H-1	(Seat No - 3)
208	43118/2024	08.05.2024	WP (C) - 11025/2024	R.M.NA YAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANC H-1	(Seat No - 3)
209	43119/2024	08.05.2024	ABLAP L- 2610/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 2)
210	43120/2024	08.05.2024	WP (C) - 11034/2024	R.K.SA HOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANC H-1	(Seat No - 3)
211	43121/2024	08.05.2024	ABLAP L- 2500/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-06		(Seat No - 3)
212	43122/2024	08.05.2024	ABLAP L- 4219/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 6)
211	43123/2024	08.05.2024	WP (C) -	T.SWAI N	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANC	(Seat)

3			10910 /2024					H-8	t No - 40)
2 1 4	43124 /2024	08.05. 2024	ABLAP L- 4272/ 2024	B SINGH	C.O .	COURT NO. 2	Order Dtd. 2024-05-06	BAIL- 2	(S ea t No - 10)
2 1 5	43125 /2024	08.05. 2024	WP (C) - 10913 /2024	M.R.SA HOO	C.O .	COURT NO. 2	Order Dtd. 2024-05-06	WRIT BRANC H-8	(S ea t No - 40)
2 1 6	43126 /2024	08.05. 2024	WP (C) - 11129 /2024	T.SWAI N	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-2	(S ea t No - 7)
2 1 7	43127 /2024	08.05. 2024	WP (C) - 11110 /2024	T.SWAI N	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-2	(S ea t No - 7)
2 1 8	43128 /2024	08.05. 2024	WP (C) - 9985/ 2024	M.R.RO UTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 19)
2 1 9	43129 /2024	08.05. 2024	WP (C) - 11122 /2024	SANJIB KUMAR BHANJA DEO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-2	(S ea t No - 7)
2 2 0	43130 /2024	08.05. 2024	WP (C) - 10901 /2024	P K MOHANT Y	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-8	(S ea t No - 40)
2 2 2	43131 /2024	08.05. 2024	WP (C) -	B K PARDHI	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANC	(S ea

1			35388 /2023			OLD		H-6	t No - 16)
2 2 2	43132 /2024	08.05. 2024	WP (C) - 11252 /2024	P K MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-3	(S ea t No - 33)
2 2 3	43133 /2024	08.05. 2024	WP (C) - 11259 /2024	UMAKAN TA CHHOTR AY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-3	(S ea t No - 33)
2 2 4	43134 /2024	08.05. 2024	WP (C) - 26375 /2022	R K DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 30)
2 2 5	43135 /2024	08.05. 2024	WP (C) - 10970 /2024	P K MOHANT Y	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-8	(S ea t No - 40)
2 2 6	43136 /2024	08.05. 2024	WP (C) - 5191/ 2024	J.DEHU RY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-6	(S ea t No - 36)
2 2 7	43137 /2024	08.05. 2024	WP (C) - 5191/ 2024	N.K.RO UT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-6	(S ea t No - 36)
2 2 8	43138 /2024	08.05. 2024	WP (C) - 11128 /2024	P.K.MO HANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-2	(S ea t No - 7)

2 2 9	43139 /2024	08.05. 2024	BLAPL - 4223/ 2024	SN MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(S ea t No - 7)
2 3 0	43140 /2024	08.05. 2024	WP (C) - 27278 /2023	P.N.NA YAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-5	(S ea t No - 23)
2 3 1	43141 /2024	08.05. 2024	BLAPL - 4226/ 2024	RK MALLIC K	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(S ea t No - 23)
2 3 2	43142 /2024	08.05. 2024	WP (C) - 27278 /2023	R.C.MU DULI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-5	(S ea t No - 23)
2 3 3	43143 /2024	08.05. 2024	BLAPL - 4224/ 2024	M NANDY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(S ea t No - 23)
2 3 4	43144 /2024	08.05. 2024	BLAPL - 4214/ 2024	S SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL- 2	(S ea t No - 9)
2 3 5	43145 /2024	08.05. 2024	WP (C) - 10857 /2024	D.SWAI N	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-7	(S ea t No - 48)
2 3 6	43146 /2024	08.05. 2024	WP (C) - 10908 /2024	D.BEHE RA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-8	(S ea t No - 40

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237	43148/2024	08.05.2024	WP (C) - 11198/2024	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
238	43150/2024	08.05.2024	WP (C) - 11106/2024	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
239	43151/2024	08.05.2024	BLAPL - 4209/2024	KC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 6)
240	43152/2024	08.05.2024	BLAPL - 4247/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 3)
241	43153/2024	08.05.2024	WP (C) - 9983/2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 19)
242	43155/2024	08.05.2024	BLAPL - 4241/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-2	(Seat No - 12)
243	43156/2024	08.05.2024	WP (C) - 11210/2024	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANCH-3	(Seat No - 33)
244	43158/2024	08.05.2024	BLAPL - 4244/2024	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Seat No - 33)

245	43159/2024	08.05.2024	BLAPL - 4221/2024	N SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Seat No - 33)
246	43162/2024	08.05.2024	BLAPL - 424/2024	SRINIBASH MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Seat No - 33)
247	43163/2024	08.05.2024	WP(C) - 10465/2024	P. K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	WRIT BRANCH-1	(Seat No - 2)
248	43164/2024	08.05.2024	BLAPL - 4203/2024	SARAT KUMAR JENA	C.O .	COURT NO. 1	Order Dtd. 2024-05-06		(Seat No - 2)
249	43165/2024	08.05.2024	BLAPL - 4222/2024	SARAT DASH	C.O .	COURT NO. 1	Order Dtd. 2024-05-06		(Seat No - 2)
250	43166/2024	08.05.2024	BLAPL - 4238/2024	JYOTI RANJAN NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-05-06		(Seat No - 2)
251	43167/2024	08.05.2024	BLAPL - 4256/2024	SUVENDU BARIK	C.O .	COURT NO. 1	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 4)
252	43168/2024	08.05.2024	WP(C) - 11062/2024	D.NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 121)
255	43169/2024	08.05.2024	BLAPL -	SANDEEP RAJ	C.O .	COURT NO. 1	Order Dtd. 2024-05-06		(Seat

3			4261/ 2024	PANDA					t No - 12 1)
2 5 4	43170 /2024	08.05. 2024	WP (C) - 11084 /2024	G.SUND ARA	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
2 5 5	43171 /2024	08.05. 2024	ABLAP L- 1513/ 2024	SAROJ KUMAR DASH	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 12 1)
2 5 6	43172 /2024	08.05. 2024	WP (C) - 11101 /2024	J.P.KA R	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
2 5 7	43173 /2024	08.05. 2024	WP (C) - 11161 /2024	A.K.JA TI	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
2 5 8	43174 /2024	08.05. 2024	ABLAP L- 2604/ 2024	P. K. DASH	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 12 2)
2 5 9	43175 /2024	08.05. 2024	WP (C) - 11170 /2024	T.K.NA YAK	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
2 6 0	43176 /2024	08.05. 2024	ABLAP L- 2574/ 2024	SRIKAN T KUMAR BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 12

									2)
261	43177/2024	08.05.2024	WP (C) - 11179/2024	T.BAG	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)
262	43178/2024	08.05.2024	ABLAP L- 2682/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	BAIL-2	(Seat No - 12)
263	43179/2024	08.05.2024	WP (C) - 11205/2024	P.K.PAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
264	43180/2024	08.05.2024	ABLAP L- 4181/2024	B. K. PATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 123)
265	43181/2024	08.05.2024	WP (C) - 11383/2024	P.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
266	43182/2024	08.05.2024	ABLAP L- 4179/2024	B. K. PATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No - 101)
267	43183/2024	08.05.2024	WP (C) - 11399/2024	R.C.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
268	43184/2024	08.05.2024	WP (C) - 11406	B.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH	(Seat No - 101)

			/2024					(DIVISION BENCH -1)	No - 10 2)
269	43185 /2024	08.05. 2024	ABLAP L- 4232/ 2024	B. N. SAHU	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(Seat No - 10 2)
270	43186 /2024	08.05. 2024	WP (C) - 10624 /2024	D K NAIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANCH-5	(Seat No - 21)
271	43187 /2024	08.05. 2024	WP (C) - 11418 /2024	M.K.PA NI	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 10 2)
272	43188 /2024	08.05. 2024	WP (C) - 10620 /2024	P K MOHANT Y	C.O .	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANCH-5	(Seat No - 21)
273	43189 /2024	08.05. 2024	WP (C) - 11522 /2024	S.K.SA HU	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 10 3)
274	43190 /2024	08.05. 2024	WP (C) - 15989 /2021	K.C.PA NDA	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 10 5)
275	43191 /2024	08.05. 2024	WA- 66/20 20	PINKY JENA	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT APPEAL	(Seat No - 3)
2	43192	08.05.	ABLAP	SARAT	C.O	COURT	Order Dtd. 2024-05-06		(S

76	/2024	2024	L-4276/2024	DASH .	NO. 2			eat No - 3)	
277	43193/2024	08.05.2024	WP (C) - 34908/2023	T.K.NA YAK	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
278	43194/2024	08.05.2024	ABLAP L-4277/2024	M. R. DAS	C.O .	COURT NO. 2	Order Dtd. 2024-05-06	BAIL-2	(Seat No - 10)
279	43195/2024	08.05.2024	WP (C) - 39977/2023	P.SAHO O	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 106)
280	43196/2024	08.05.2024	ABLAP L-4275/2024	R. K. SARANG I	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(Seat No - 106)
281	43197/2024	08.05.2024	CONTC - 2755/2024	M M NAYAK	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	CONTE MPT	(Seat No - 1)
282	43198/2024	08.05.2024	ABLAP L-4263/2024	SANTOSH KUMAR MAHANT Y	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(Seat No - 1)
283	43199/2024	08.05.2024	CONTC - 3545/2024	S SAMAL	C.O .	COURT NO. 2	Order Dtd. 2024-05-07		(Seat No - 1)
288	43200/2024	08.05.2024	WP (C) -	R R DAS	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANCH	(Seat No - 1)

4			9229/ 2018					H (DIVI SION BENCH -1)	t No - 10 3)
2 8 5	43201 /2024	08.05. 2024	WP (C) - 12361 /2015	TAPAN KU. NAYAK	C.O .	COURT NO. 2	Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
2 8 6	43202 /2024	08.05. 2024	ABLAP L- 4240/ 2024	M. R. BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 10 2)
2 8 7	43203 /2024	08.05. 2024	CONTC - 3540/ 2024	S SAMAL	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	CONTE MPT	(S ea t No - 5)
2 8 8	43204 /2024	08.05. 2024	WP (C) - 14553 /2017	TAPAN KU. NAYAK	C.O .	COURT NO. 2	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
2 8 9	43205 /2024	08.05. 2024	ABLAP L- 4231/ 2024	SUREND RA DAS	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 11 5)
2 9 0	43206 /2024	08.05. 2024	CONTC - 3544/ 2024	S SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-07-15		(S ea t No - 11 5)
2 9 1	43207 /2024	08.05. 2024	WP (C) - 16876 /2019	M NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)

292	43208/2024	08.05.2024	CONTC - 3468/2024	S SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	CONTE MPT	(S eat No - 9)
293	43209/2024	08.05.2024	WP (C) - 16875/2019	M NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(S eat No - 101)
294	43210/2024	08.05.2024	CONTC - 3465/2024	S SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-07		(S eat No - 101)
295	43211/2024	08.05.2024	WP (C) - 16874/2019	M NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(S eat No - 101)
296	43212/2024	08.05.2024	CONTC - 3464/2024	S SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	CONTE MPT	(S eat No - 3)
297	43213/2024	08.05.2024	WP (C) - 15992/2021	K C PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(S eat No - 105)
298	43214/2024	08.05.2024	CONTC - 3459/2024	S SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-07		(S eat No - 105)
299	43215/2024	08.05.2024	WP (C) - 15995/2021	K C PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(S eat No - 10)

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300	43216/2024	08.05.2024	CONTC - 3458/2024	S SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-07		(Seat No - 105)
301	43217/2024	08.05.2024	WP (C) - 15990/2021	K C PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
302	43218/2024	08.05.2024	CONTC - 3461/2024	S SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-05-07	CONTE MPT	(Seat No - 6)
303	43219/2024	08.05.2024	CONTC - 3462/2024	S SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-07-15		(Seat No - 6)
304	43220/2024	08.05.2024	WP (C) - 36408/2020	S K SAHOO	C.O .	COURT NO. 3	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
305	43221/2024	08.05.2024	WP (C) - 11132/2024	T SWAIN	C.O .	COURT NO. 3	Order Dtd. 2024-05-07	WRIT BRANCH H-2	(Seat No - 7)
306	43222/2024	08.05.2024	WP (C) - 11391/2024	S K SAHOO	C.O .	COURT NO. 3	Order Dtd. 2024-05-07	WRIT BRANCH H-4	(Seat No - 46)
307	43223/2024	08.05.2024	WP (C) - 11322/2024	B K SWAIN	C.O .	COURT NO. 3	Order Dtd. 2024-05-07	WRIT BRANCH H-4	(Seat No - 46)

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308	43224/2024	08.05.2024	WP (C) - 10940/2024	K N SAHOO	C.O .	COURT NO. 3	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No - 40)
309	43225/2024	08.05.2024	WP (C) - 11242/2024	M NAIK	C.O .	COURT NO. 3	Order Dtd. 2024-05-07	WRIT BRANCH-3	(Seat No - 33)
310	43226/2024	08.05.2024	WP (C) - 11131/2024	M NAIK	C.O .	COURT NO. 3	Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
311	43227/2024	08.05.2024	BLAPL - 808/2024	MR SAHOO	C.O .	COURT NO. 3	Order Dtd. 2024-05-06		(Seat No - 7)
312	43228/2024	08.05.2024	WP (C) - 20203/2018	B SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-11	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 106)
313	43229/2024	08.05.2024	ABLAP L- 2937/2024	G SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-07	BAIL-2	(Seat No - 8)
314	43230/2024	08.05.2024	WP (C) - 9415/2024	P K MISHRA	C.O .	COURT NO. 11	Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
315	43231/2024	08.05.2024	ABLAP L- 2408/2024	PK MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-05-07		(Seat No - 10)

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3 1 6	43232 /2024	08.05. 2024	WP (C) - 10856 /2024	S K BHANJA DEO	C.O .	COURT NO. 11	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 1 7	43233 /2024	08.05. 2024	ABLAP L- 3835/ 2024	K BEHERA	C.O .	COURT NO. 11	Order Dtd. 2024-05-07	BAIL- 2	(S ea t No - 11)
3 1 8	43234 /2024	08.05. 2024	WP (C) - 11053 /2024	N K ROUT	C.O .	COURT NO. 11	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
3 1 9	43235 /2024	08.05. 2024	CRLA- 682/2 023	M.MOHA NTY	C.O .	COURT NO. 11	Order Dtd. 2024-05-07	CRIMI NAL APPEA L	(S ea t No - 9)
3 2 0	43236 /2024	08.05. 2024	WP (C) - 11056 /2024	N K ROUT	C.O .	COURT NO. 11	Order Dtd. 2024-05-07	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
3 2 1	43237 /2024	08.05. 2024	WP (C) - 33382 /2023	P K BARIK	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	WRIT BRANC H-8	(S ea t No - 56)
3 2 2	43238 /2024	08.05. 2024	WP (C) - 10813 /2024	B S SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-05-07	WRIT BRANC H-7	(S ea t No - 48)
3 2 3	43239 /2024	08.05. 2024	WP (C) - 10550 /2024	BHOJAR AJ SETH	C.O .	COURT NO. 6	Order Dtd. 2024-05-07	WRIT BRANC H-3	(S ea t No

									- 12)
3 2 4	43240 /2024	08.05. 2024	WP (C) - 590/2 017	MAHESW AR JATI	C.O .	COURT NO. 6	Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 27)
3 2 5	43241 /2024	08.05. 2024	WP (C) - 590/2 017	MADAN DAS	C.O .	COURT NO. 6	Order Dtd. 2024-05-07	WRIT BRANC H-4	(S ea t No - 27)
3 2 6	43242 /2024	08.05. 2024	WP (C) - 10985 /2024	PRAVAT CHANDR A BEHERA	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	WRIT BRANC H-8	(S ea t No - 40)
3 2 7	43243 /2024	08.05. 2024	WP (C) - 10984 /2024	PRAVAT CHANDR A BEHERA	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	WRIT BRANC H-8	(S ea t No - 40)
3 2 8	43244 /2024	08.05. 2024	WP (C) - 10994 /2024	PRAVAT CHANDR A BEHERA	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	WRIT BRANC H-8	(S ea t No - 40)
3 2 9	43245 /2024	08.05. 2024	WP (C) - 10989 /2024	PRAVAT CHANDR A BEHERA	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	WRIT BRANC H-8	(S ea t No - 40)
3 3 0	43246 /2024	08.05. 2024	WP (C) - 10987 /2024	PRAVAT CHANDR A BEHERA	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	WRIT BRANC H-8	(S ea t No - 40)
3	43251	08.05.	SA-	P. K.	C.O	COURT	Order Dtd. 2024-05-06	SECON	(S

3 1	/2024	2024	21/19 86	BEHERA	.	NO. 6		D APPEA L	ea t No - 3)
3 3 2	43254 /2024	08.05. 2024	SA- 230/1 999	G. SUNDAR A	C.O .	COURT NO. 6	Order Dtd. 2024-05-07	SECON D APPEA L	(S ea t No - 4)
3 3 3	43255 /2024	08.05. 2024	SA- 327/1 999	Y. DAS	C.O .	COURT NO. 6	Order Dtd. 2024-05-03	SECON D APPEA L	(S ea t No - 4)
3 3 4	43256 /2024	08.05. 2024	WP (C) - 2903/ 2024	P K SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANC H-5	(S ea t No - 21)
3 3 5	43257 /2024	08.05. 2024	LAA- 54/20 18	S P SAHOO	C.O .	DR (J)	Order Dtd. 2024-06-24	FIRST APPEA L	(S ea t No - 4)
3 3 6	43258 /2024	08.05. 2024	WP (C) - 11086 /2024	G SUNDAR A	C.O .	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANC H-1	(S ea t No - 3)
3 3 7	43259 /2024	08.05. 2024	WP (C) - 11078 /2024	G SUNDAR A	C.O .	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANC H-1	(S ea t No - 3)
3 3 8	43260 /2024	08.05. 2024	WP (C) - 29020 /2022	J DEHURY	C.O .	COURT NO. 16	Order Dtd. 2024-04-30	WRIT BRANC H-2	(S ea t No - 7)
3 3 9	43261 /2024	08.05. 2024	WP (C) - 29020 /2022	ISWAR CH SAHU	C.O .	COURT NO. 16	Order Dtd. 2024-04-30	WRIT BRANC H-2	(S ea t No - -

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3 4 0	43262 /2024	08.05. 2024	WP (C) - 8243/ 2024	SARAT SWAIN	C.O .	COURT NO. 16	Order Dtd. 2024-04-30	WRIT BRANC H-2	(S ea t No - 9)
3 4 1	43263 /2024	08.05. 2024	ABLAP L- 4207/ 2024	PRADIP TA BEURA	C.O .	COURT NO. 16	Order Dtd. 2024-05-06		(S ea t No - 9)
3 4 2	43264 /2024	08.05. 2024	BLAPL - 3878/ 2024	PK MOHANT Y	C.O .	COURT NO. 16	Order Dtd. 2024-04-30		(S ea t No - 9)
3 4 3	43265 /2024	08.05. 2024	WP (C) - 8243/ 2024	S K SAHOO	C.O .	COURT NO. 16	Order Dtd. 2024-04-30	WRIT BRANC H-2	(S ea t No - 9)
3 4 4	43266 /2024	08.05. 2024	WP (C) - 11120 /2024	PRATAP KU. BEHERA	C.O .	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANC H-2	(S ea t No - 7)
3 4 5	43267 /2024	08.05. 2024	WP (C) - 9592/ 2024	PRAVAT CHANDR A BEHERA	C.O .	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANC H-8	(S ea t No - 29)
3 4 6	43268 /2024	08.05. 2024	WP (C) - 11224 /2024	P K MISHRA	C.O .	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANC H-3	(S ea t No - 33)
3 4 7	43269 /2024	08.05. 2024	WP (C) - 11202 /2024	BIKRAM SAMAL	C.O .	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANC H-3	(S ea t No - 33)
3	43270	08.05.	WP (C)	BIKRAM	C.O	COURT	Order Dtd. 2024-05-07	WRIT	(S

48	/2024	2024	- 11216 /2024	SAMAL	.	NO. 16		BRANC H-3	ea t No - 33)
349	43271 /2024	08.05. 2024	WP (C) - 11083 /2024	DILIP SAMAL	C.O .	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 3)
350	43272 /2024	08.05. 2024	WP (C) - 11268 /2024	ASHOK KUMAR SAHOO	C.O .	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANC H-3	(S ea t No - 33)
351	43273 /2024	08.05. 2024	WP (C) - 11118 /2024	PRATAP KU. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANC H-2	(S ea t No - 7)
352	43274 /2024	08.05. 2024	WP (C) - 5611/ 2024	R K ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-3	(S ea t No - 12)
353	43275 /2024	08.05. 2024	WP (C) - 35137 /2023	M R ROUTRA Y	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-4	(S ea t No - 17)
354	43276 /2024	08.05. 2024	WP (C) - 10898 /2024	KISHOR E CHANDR A PRADHA N	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-7	(S ea t No - 48)
355	43277 /2024	08.05. 2024	WP (C) - 10912 /2024	TAPAN SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-8	(S ea t No - 40)

356	43278/2024	08.05.2024	ABLAP L-4282/2024	U C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Seat No - 40)
357	43279/2024	08.05.2024	ABLAP L-4280/2024	S MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Seat No - 40)
358	43280/2024	08.05.2024	WP (C) - 11019/2024	SARAT KU. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No - 3)
359	43281/2024	08.05.2024	ABLAP L-4284/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Seat No - 3)
360	43282/2024	08.05.2024	WP (C) - 9003/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No - 45)
361	43283/2024	08.05.2024	ABLAP L-4208/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 5)
362	43284/2024	08.05.2024	ABLAP L-4279/2024	S MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-2	(Seat No - 9)
363	43285/2024	08.05.2024	ABLAP L-4202/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 5)
366	43286/2024	08.05.2024	ABLAP L-	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-06	BAIL-2	(Seat

4			4201/ 2024			OLD			t No - 10)
3 6 5	43287 /2024	08.05. 2024	ABLAP L- 4210/ 2024	R DAS	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 10)
3 6 6	43288 /2024	08.05. 2024	ABLAP L- 4209/ 2024	MK MOHANT Y	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 10)
3 6 7	43289 /2024	08.05. 2024	ABLAP L- 4212/ 2024	JP KAR	C.O .	COURT NO. 2	Order Dtd. 2024-05-06		(S ea t No - 10)
3 6 8	43290 /2024	08.05. 2024	ABLAP L- 4215/ 2024	SN MISHRA	C.O .	COURT NO. 2	Order Dtd. 2024-05-06	BAIL- 2	(S ea t No - 10)
3 6 9	43291 /2024	08.05. 2024	WP (C) - 604/2 024	HK DASH	C.O .	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
3 7 0	43294 /2024	08.05. 2024	MACA- 1260/ 2023	S SWAIN	C.O .	COURT NO. 7	Order Dtd. 2024-05-06	MISC. APPEA L SEC.	(S ea t No - 4)
3 7 1	43295 /2024	08.05. 2024	MACA- 1260/ 2023	A DASH	C.O .	COURT NO. 7	Order Dtd. 2024-05-06	MISC. APPEA L SEC.	(S ea t No - 4)
3	43296	08.05.	MACA-	SK	C.O	COURT	Order Dtd. 2024-05-06	MISC.	(S

7 2	/2024	2024	611/2 020	SAHOO	.	NO. 7		APPEAL SEC.	ea t No - 1)
3 7 3	43297 /2024	08.05. 2024	MACA- 611/2 020	S SWAIN	C.O .	COURT NO. 7	Order Dtd. 2024-05-06	MISC. APPEAL SEC.	(S ea t No - 1)
3 7 4	43298 /2024	08.05. 2024	BLAPL - 2809/ 2024	HK DAS	C.O .	COURT NO. 7	Order Dtd. 2024-05-02		(S ea t No - 1)
3 7 5	43301 /2024	08.05. 2024	ABLAP L- 4206/ 2024	SRINIB ASH MOHANT Y	C.O .	COURT NO. 7	Order Dtd. 2024-05-06		(S ea t No - 1)
3 7 6	42856 /2024	08.05. 2024	ABLAP L- 3043/ 2024	RAJEND RA NARAYA N ROUT	GEN ERA L		Order Dtd. 2024-05-06		(S ea t No - 1)
3 7 7	42857 /2024	08.05. 2024	BLAPL - 4307/ 2024	DIBYA PRAKAS H MISHRA	GEN ERA L		Order Dtd. 2024-05-07		(S ea t No - 1)
3 7 8	42858 /2024	08.05. 2024	ABLAP L- 4352/ 2024	SUCHIS MITA SARANG I	GEN ERA L		Order Dtd. 2024-05-07		(S ea t No - 1)
3 7 9	42859 /2024	08.05. 2024	ABLAP L- 4086/ 2024	DIBYA PRAKAS H MISHRA	GEN ERA L		Order Dtd. 2024-05-02	BAIL- 1	(S ea t No - 3)
3 8 0	42966 /2024	08.05. 2024	CONTC - 3089/ 2024	RAKESH KUMAR PATRA	GEN ERA L		Order Dtd. 2024-04-30	CONTE MPT	(S ea t No - 1)

381	42969/2024	08.05.2024	WA-659/2023	SIDDHARTH SAHU	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No - 1)
382	42974/2024	08.05.2024	WA-659/2023	NIROD KUMAR SAHU	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No - 1)
383	42977/2024	08.05.2024	WA-1267/2023	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No - 5)
384	42979/2024	08.05.2024	WP (C) - 11194/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
385	42980/2024	08.05.2024	WP (C) - 10894/2024	RK PATRA	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-7	(Seat No - 48)
386	42981/2024	08.05.2024	WP (C) - 11194/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
387	42982/2024	08.05.2024	WP (C) - 11192/2024	RK PATRA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
388	42983/2024	08.05.2024	WP (C) - 11196/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
389	42984/2024	08.05.2024	WP (C) - 11199/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)

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390	42985/2024	08.05.2024	WP (C) - 11187/2024	D BEHERA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
391	42986/2024	08.05.2024	WP (C) - 11201/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-3	(Seat No - 33)
392	42987/2024	08.05.2024	WP (C) - 11189/2024	D BEHERA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
393	42988/2024	08.05.2024	WP (C) - 11195/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 7)
394	42996/2024	08.05.2024	WP (C) - 20916/2016	TUSAR KANT MISHRA	GENERAL		Order Dtd. 2023-02-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
395	42998/2024	08.05.2024	WP (C) - 36109/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No - 22)
396	43001/2024	08.05.2024	WP (C) - 31930/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-1	(Seat No - 4)
397	43003/2024	08.05.2024	WP (C) - 31174/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-7	(Seat No - 48)

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398	43010/2024	08.05.2024	WP (C) - 35563/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-5 (Seat No - 22)
399	43147/2024	08.05.2024	ABLAP L- 4363/2024	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2024-05-08	BAIL-2 (Seat No - 7)
400	43149/2024	08.05.2024	WP (C) - 27907/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-11-04	WRIT BRANCH-5 (Seat No - 47)
401	43154/2024	08.05.2024	WP (C) - 36210/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-6 (Seat No - 24)
402	43157/2024	08.05.2024	WP (C) - 36136/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-5 (Seat No - 22)
403	43160/2024	08.05.2024	WP (C) - 36211/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-6 (Seat No - 24)
404	43161/2024	08.05.2024	WP (C) - 36349/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-7 (Seat No - 44)
405	43247/2024	08.05.2024	ABLAP L- 18124/2016	BISWAJIT DAS	GENERAL		Order Dtd. 2017-06-20	(Seat No

									-44)
406	43248/2024	08.05.2024	BLAPL - 3439/2024	PUSPAN JALI SAHU	GENERAL		Order Dtd. 2024-05-06		(Seat No - 44)
407	43249/2024	08.05.2024	BLAPL - 883/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-05-07		(Seat No - 44)
408	43250/2024	08.05.2024	ABLAPL - 2606/2024	PUSPAN JALI SAHU	GENERAL		Order Dtd. 2024-05-06	BAIL-1	(Seat No - 2)
409	43253/2024	08.05.2024	BLAPL - 4357/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-05-07		(Seat No - 2)
410	42897/2024	08.05.2024	WP (C) - 17139/2020	GB DAS ADV	GENERAL		Order Dtd. 2020-09-14 Petition, Annexure, Entire Order,	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
411	42900/2024	08.05.2024	CONTC - 181/2021	G B DAS ADV	GENERAL		Petition Annexure, Entire Order,	CONTE MPT	(Seat No - 4)
412	42904/2024	08.05.2024	ABLAPL - 4904/2023	K D	GENERAL		Order Dtd. 2024-02-06	BAIL-1	(Seat No - 2)
413	42924/2024	08.05.2024	WP (C) - 22008/2023	R SWAIN	GENERAL		Order Dtd. 2024-05-02	WRIT BRANCH-4	(Seat No -

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414	42925/2024	08.05.2024	WP (C) - 9726/2024	K MOHANTY	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
415	42926/2024	08.05.2024	WP (C) - 10308/2024	N K ROUT	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH-8	(Seat No - 39)
416	42927/2024	08.05.2024	WP (C) - 7008/2012	S MITRA	GENERAL		Order Dtd. 2018-12-31		(Seat No - 39)
417	42928/2024	08.05.2024	CONTC - 776/2010	S K SWAIN	GENERAL		Order Dtd. 2022-04-20		(Seat No - 39)
418	42929/2024	08.05.2024	MATA-11/2022	G S MOHANTY	GENERAL		Order Dtd. 2024-05-02	FIRST APPEAL	(Seat No - 5)
419	42931/2024	08.05.2024	SA-188/1990	CR NAYAK	GENERAL		Order Dtd. 2024-04-09	SECOND APPEAL	(Seat No - 2)
420	42933/2024	08.05.2024	CMP-1676/2016	P PANDA	GENERAL		Order Dtd. 2017-07-26		(Seat No - 2)
421	42935/2024	08.05.2024	CONTC - 1725/2023	B R SENAPATI	GENERAL		Order Dtd. 2023-03-31	CONTE MPT	(Seat No -

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4 2 2	42936 /2024	08.05. 2024	CRLA- 239/2 018	B D OJHA	GEN ERA L		Order Dtd. 2024-05-06	CRIMI NAL APPEA L	(S ea t No - 5)
4 2 3	42939 /2024	08.05. 2024	CRLMP - 1233/ 2023	B BAISAK H	GEN ERA L		Order Dtd. 2023-10-06	WRIT BRANC H-8	(S ea t No - 40)
4 2 4	42941 /2024	08.05. 2024	WP (C) - 35802 /2023	M K ROUTRA Y	GEN ERA L		Order Dtd. 2024-05-01	WRIT BRANC H-4	(S ea t No - 37)
4 2 5	42944 /2024	08.05. 2024	WP (C) - 42079 /2023	J K MISHRA	GEN ERA L		Order Dtd. 0224-05-01	WRIT BRANC H-8	(S ea t No - 42)
4 2 6	42947 /2024	08.05. 2024	WP (C) - 36221 /2020	BINDU SAGAR SWAIN	GEN ERA L		Order Dtd. 2021-01-13	WRIT BRANC H-4	(S ea t No - 37)
4 2 7	42948 /2024	08.05. 2024	WP (C) - 8161/ 2024	J K MISHRA	GEN ERA L		Order Dtd. 2024-05-01	WRIT BRANC H-8	(S ea t No - 42)
4 2 8	42953 /2024	08.05. 2024	ABLAP L- 1750/ 2024	H K PATRA	GEN ERA L		Order Dtd. 2024-06-20		(S ea t No - 42)
4 2 9	42956 /2024	08.05. 2024	CRLMC - 489/2 023	M K PANI	GEN ERA L		Order Dtd. 2023-02-14	CRIMI NAL MISC	(S ea t No

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430	42958/2024	08.05.2024	BLAPL - 385/2024	P K PATRA	GENERAL		Order Dtd. 2024-04-22		(Seat No - 4)
431	42959/2024	08.05.2024	BLAPL - 8400/2023	P MOHAPATRA	GENERAL		Order Dtd. 2024-02-06	BAIL-1	(Seat No - 5)
432	42960/2024	08.05.2024	BLAPL - 2044/2024	S K PRADHAN	GENERAL		Order Dtd. 2024-04-19Petition,Affidavit,		(Seat No - 5)
433	42961/2024	08.05.2024	CRLA-475/2016	S P SAHOO	GENERAL		Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No - 4)
434	42963/2024	08.05.2024	WPC(OAC) - 671/2017	T K BASANTA	GENERAL		Order Dtd. 2022-10-22	OA Branch	(Seat No - 1)
435	42965/2024	08.05.2024	WP(C) - 8805/2014	R K BASIK	GENERAL		Order Dtd. 2022-02-22Petition,Annexure,Counter ,Rejoinder,Affidavit,	WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
436	42970/2024	08.05.2024	WP(C) - 8805/2014	R K BASIK	GENERAL		Order Dtd. 2022-02-22	WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
437	42972/2024	08.05.2024	CRLMC - 2086/2017	BIKRAM BEHERA	GENERAL		Order Dtd. 2019-11-05	CRIMINAL MISC	(Seat No - 3)
4	42973	08.05.	WP(C)	N K	GEN		Order Dtd. 2024-01-08	WRIT	(S

38	/2024	2024	- 60/2024	SATAPATHY	ERA L			BRANCH-5	ea t No - 21)
439	42975 /2024	08.05. 2024	WP (C) - 38109 /2023	BIKRAM BEHERA	GEN ERA L		Order Dtd. 2023-12-07	WRIT BRANC H-5	(S ea t No - 20)
440	42976 /2024	08.05. 2024	WP (C) - 38110 /2023	BIKRAM BEHERA	GEN ERA L		Order Dtd. 2023-11-29	WRIT BRANC H-5	(S ea t No - 20)
441	43028 /2024	08.05. 2024	ABLAP L- 3454/ 2023	JYOTI PRAKAS H KAR	GEN ERA L		Order Dtd. 2023-05-10	BAIL- 2	(S ea t No - 12)
442	43029 /2024	08.05. 2024	ABLAP L- 8707/ 2020	JYOTI PRAKAS H KAR	GEN ERA L		Order Dtd. 2020-08- 26Petition,Annexure,	CRIMI NAL MISC	(S ea t No - 3)
443	43090 /2024	08.05. 2024	CRLMC - 4051/ 2022	S.MITR A	GEN ERA L		Order Dtd. 2024-05-07	CRIMI NAL MISC	(S ea t No - 6)
444	43252 /2024	08.05. 2024	WP (C) - 21149 /2014	P.JENA	GEN ERA L		Judgement Dtd. 2020-01-10	WRIT BRANC H-8	(S ea t No - 39)
445	43292 /2024	08.05. 2024	WA- 1148/ 2023	P K ROUTRA Y	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPEA L	(S ea t No - 1)
4	43293	08.05.	WP (C)	P K	GEN		Order Dtd. 2022-09-20	WRIT	(S

4 6	/2024	2024	- 16595 /2022	ROUTRA Y	ERA L			BRANC H-3	ea t No - 13)
4 4 7	43299 /2024	08.05. 2024	BLAPL - 724/2 020	S. GHOSH	GEN ERA L		Order Dtd. 2021-08-10	BAIL- 2	(S ea t No - 11)
4 4 8	43300 /2024	08.05. 2024	BLAPL - 722/2 020	S. GHOSH	GEN ERA L		Order Dtd. 2021-08-10	BAIL- 2	(S ea t No - 11)

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